

DIVISION BENCH  
COURT - II

**O-218**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/58(KB)2024  
IN  
C.A.(CAA)/192(KB)2023

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13<sup>TH</sup> MAY 2024**

IN THE MATTER OF	THE INDIAN STEEL & WIRE PRODUCTS LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

**Appearance (via video conferencing/physically)**

Mr. Ratnanko Banerji, Sr. Adv. ] For the Petitioner  
Mr. Soorjya Ganguli, Adv. ]  
Ms. Kiran Sharma, Adv. ]  
Ms. Akshita Bohra, Adv. ]  
Ms. Devanshi Prasad, Adv. ]

**ORDER**

1. Learned Senior Counsel for the Petitioner present.
2. List this matter on **16<sup>th</sup> May, 2024**.

**D. Arvind**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**